

इस वक्त इस तरह से दखल देने की जरूरत नहीं है।

**Shri Hari Vishnu Kamath** (Hosangabad): Sir, what about the Calling Attention Notice on the other subject?

**Mr. Speaker:** It will be taken up at Five o'clock. I said "it will be taken up later", but now I say that will be taken up at Five o'clock.

Let us proceed now.

12.14 hrs.

PAPERS LAID ON THE TABLE

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES GIVEN BY MINISTERS

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by Ministers during the various sessions shown against each:—

- (i) Supplementary Statement No. II, Sixth Session, 1963 (Third Lok Sabha). [Placed in Library, see No. LT-2465/64].
- (ii) Supplementary Statement No. IV, Fifth Session, 1963 (Third Lok Sabha). [Placed in Library, see No. LT-2466/64].
- (iii) Supplementary Statement No. VIII, Fourth Session, 1963. (Third Lok Sabha)—[Placed in Library, see No. LT-2467/64].
- (iv) Supplementary Statement No. XIV, Second Session, 1962. (Third Lok Sabha)—[Placed in Library, see No. LT-2468/64].
- (v) Supplementary Statement No. XVII, First Session, 1962.

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(Third Lok Sabha)—[Placed in Library, see No. LT-2469/64].

(vi) Supplementary Statement No. X, Sixteenth Session, 1962. (Second Lok Sabha). [Placed in Library, see No. LT-2470/64].

(vii) Supplementary Statement No. XIII, Fourteenth Session, 1961. (Second Lok Sabha). [Placed in Library, see No. LT-2471/64].

DEFENCE OF INDIA (SECOND AMENDMENT) RULES

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha):** I beg to lay on the Table a copy of the Defence of India (Second Amendment) Rules, 1964 published in Notification No. GSR 181 dated the 3rd February 1964, under section 41 of the Defence of India Act, 1962. [Placed in Library, see No. LT-2472/64].

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-SIXTH REPORT

**Shri Krishnamoorthy Rao** (Shimoga): I beg to present the Thirty-sixth Report of the Committee on Private Members' Bills and Resolutions.

PRESENTATION OF PETITIONS

**Shri Sivamurthi Swamy** (Koppal): I beg to present the following petitions:

- (1) A petition signed by a petitioner relating to an All India Free and Cheap Housing Scheme.
- (2) A petition signed by a petitioner relating to flood control and economical use of flood waters.